

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16-07-2021 AT 2.30 P.M THROUGH VIDEO
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/738/IB/2020 IN MA/645/2019
IN
PETITION NUMBER : CP/550/IB/2018
NAME OF THE PETITIONER : Vijayraj Surana
NAME OF THE RESPONDENTS : C. Ramasubramaniam (Liquidator)
M/s Surana Corporation Ltd
UNDER SECTION : Sec 60(5) of IBC, 2016

ORDER

Ld. Counsel Mr. M.R. Venkatesh for the Applicant is present.

Ld. Counsel Mr. Vipin Warriar for the Respondent/Liquidator is present.

List the matter on **13.08.2021** for hearing.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

sr

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(R. SUCHARITHA)
MEMBER (JUDICIAL)